

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 259
TO BE ANSWERED ON AUGUST 08, 2024**

AFFORDABLE HOUSING IN URBAN AREAS

NO. 259. SMT. APARAJITA SARANGI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the steps taken/being taken by the Government to address the issue of affordable housing in urban areas, particularly for low-income families;**
- (b) the details of the steps taken/being taken by the Government to promote the development of Affordable Rental Housing schemes to cater to migrant workers and urban migrants in different cities across the country, particularly in Bhubaneswar, Odisha; and**
- (c) the details of the steps taken/being taken by the Government to enhance public transportation infrastructure in urban areas to reduce traffic congestion and pollution across the country, particularly in Bhubaneswar, Odisha?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE LOK SABHA STARRED QUESTION NO. 259* DUE FOR ANSWER ON 08.08.2024 REGARDING "AFFORDABLE HOUSING IN URBAN AREAS"

(a): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by various programmatic interventions. Under Pradhan Mantri Awas Yojana – Urban (PMAY-U), MoHUA provides Central Assistance since June 25, 2015 for construction of all-weather pucca houses to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on project proposals submitted by the State/UT Governments under PMAY-U, as on 29.07.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.40 lakh are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

(b): MoHUA launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) on 31.07.2020 to provide dignified living to urban migrants/poor near their workplace across the country.

(c): MoHUA has formulated policies viz. National Urban Transport Policy (NUTP) 2006; Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017 which act as a guide to State Governments so that urban transport systems are planned and implemented in the most sustainable and viable manner. Government of India also provides policy support and financial assistance to Metro rail projects as and when posed by State Governments. At present Metro rail systems are operational in 21 cities.

Further, PM-eBus Sewa has been launched in August 2023 with an objective to increase modal share of public transport and to reduce Green House Gas emission by promoting electric buses for urban bus operation. Cities with population of 3 lakh and above (as per census 2011) are covered under the scheme. This scheme aims to provide 10,000 e-Buses for city bus operation on Public Private Partnership (PPP) model including support for development of behind-the-meter power infrastructure and civil infrastructure for bus depots and Green Urban Mobility Initiatives (GUMI).

In so far as State of Odisha is concerned, 5 cities of Odisha namely Bhubaneswar, Cuttack, Rourkela, Brahmapur Town and Sambalpur have participated under the PM-eBus Sewa for deployment of 400 e-buses in urban areas of these cities.
